

WRITTEN ANSWERS TO QUESTIONS

[English]

Market for Man-Made Fibres and Fabrics

*487. SHRI N. DENNIS: Will the Minister of TEXTILES be pleased to state:

(a) whether the market for the man-made fibres and fabrics is dwindling due to levy of higher excise duties on them in the recent budget; and

(b) if so, whether Government propose to reduce the excise duties on the man-made fibres and fabrics so that the Government's Textile Policy of 1985 to make available synthetic fabrics at affordable price to the masses is given effect to?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) No, Sir.

(b) Does not arise.

Indian Assistance in establishing Industries Abroad

*488. SHRI SRIBALLAV PANIGRAHI: Will the Minister of COMMERCE be pleased to state:

(a) the names of countries who have sought India's help in establishing various industries in their countries during the last three years; and

(b) the details of the agreements signed with each such country in this regard?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATTTIWARI): (a) and (b). The information is being collected and will be laid on the Table of the House.

Burma's Offer of Little Coco Island to USA for Marine Corps Base

*489. SHRI MANIK REDDY:
SHRI PRAKASH CHANDRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it has come to the notice of Government that the Government of Burma has recently offered Little Coco Island off its coast in the Bay of Bengal to the U.S.A. for a Marine Corps base which is very close to the Andaman and Nicobar Islands; and

(b) if so, the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Government are aware of speculative press reports to this effect.

(b) Government are alert to all developments having a bearing on India's security.

India-China Counter Trade

*490. SHRI H.N. NANJE GOWDA:
SHRI S.M. GURADDI:

Will the Minister of COMMERCE be pleased to state:

(a) whether India and China have agreed to increase trade turnover through counter-trade deals and other arrangements;

(b) if so, the details thereof;

(c) whether the trade deficit faced by India is also to be balanced through these arrangements; and

(d) to what extent trade between the